

Name of the Corporate Debtor: Paradise Plastics Enterprises Limited;
Date of Commencement of CIRP: 25.06.2026 (order received on 01.07.2026); List of creditors as on: 24-07-2026

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	13,10,34,749	2	13,08,13,277	-	-	2,21,472	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	4,29,85,412	1	3,25,00,000	-	-	1,04,85,412	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	6	32,66,000	1	9,60,000	-	-	23,06,000	6	
7	Operational creditors (Government Dues)	1	10,53,450	-	-	-	-	10,53,450	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	21	8,91,88,934	16	6,06,96,783	-	-	2,84,92,151	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
Total		31	26,75,28,545	20	22,49,70,059			4,25,58,485		

*Note: All the claims are provisionally admitted and are subject to further determination / verification based on further information / documents as provided by creditor / claimants in response to queries / clarifications sought by IRP, during the corporate insolvency resolution process, as per the provisions of the IBC. The claims may get revised as soon as may be practicable, when additional information warranting such revisions is produced, as per the requirements of Regulation 14(2) of the CIRP Regulations. As per Regulation 12 (1) of the CIRP Regulations, any creditor, who fails to submit a claim with proof within the time stipulated in the public announcement, may submit his claim with proof to the interim resolution professional or the resolution professional, as the case may be, up to the date of issue of request for resolution plans under Regulation 36B or ninety days from the insolvency commencement date, whichever is later. The creditor shall provide reasons for delay in submitting the claim beyond the period of ninety days from the insolvency commencement. When additional information warranting such revision is submitted, and also any new claims admitted on account of financial creditors, the formation of CoC shall be changed, in terms of percentage of voting shares.

The claims are subject to books of accounts which have been sought from the Suspended Board of Directors, however have not been provided. IRP is in process of initiating Sec 19(2) application for seeking information / details including books of accounts.

Annexure – 3														
Name of the Corporate Debtor: Paradise Plastics Enterprises Limited; Date of Commencement of CIRP: 25.06.2026 (order received on 01.07.2026); List of creditors as on: 24-07-2026														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	SVC Cooperative Bank Ltd	14.07.2026	9,87,98,819	9,87,98,819	Secured	9,87,98,819	As per Note 2	No	60.50%	-	-	-	-	Note 1 & 2
2	Tata Capital Limited	17.07.2026	3,22,35,930	3,20,14,458	Secured	3,20,14,458	As per Note 2	No	19.60%	-	-	-	2,21,472	Note 1 & 2
Total			13,10,34,749	13,08,13,277		13,08,13,277			80.10%	-	-	-	2,21,472	

Note 1:	Security Details													
	SVC	1.First charge on hypothecation of current assets , stocks , and book debts (Current and future). 2.First charge on hypothecation of fixed assets including plant and machineries situated at Building no B-600 located in “Indospace Industrial and logistics Park Badli “ at village Pahasour (Faridabad) PO Badli Jhajjhar Badli Road , Tehsil Badli District Jhajjhar Haryana owned by Indospace Industrial Park badly Pvt Ltd 3.First Charge on hypothecation of fixed assets including plant and machineries situated at Khasra no 69 & 70 near Abbott Healthcare Pvt Ltd Village Bhatoli Khurd , Baddi Solan Himachal Pradesh 173205 owned by M/s Om Sai Industries Unit 2 (Though its Proprietor Mr Aman Saini)												
	Tata Capital	1. 5 Nos. Windsor Make fully automatic Micro Processor Controlled Plastic Injection Moulding Machine with standard accessories. Name of Supplier: Windsor Machines Ltd. 2. Kotak FD Lien Further the amount under verification of Rs. 2,21,471/- is the charges incurred by Tata Capital Limited towards audit, TDS, etc.												

Note 2:	Guarantee Details	
	SVC	Mr. Parth Yogesh Gandhi Ms. Parul Yogesh Gandhi Mr. Harsh Yogesh Gandhi
	Tata Capital	Mr. Parth Yogesh Gandhi Ms. Parul Yogesh Gandhi

Annexure - 4													
Name of the Corporate Debtor: Paradise Plastics Enterprises Limited; Date of Commencement of CIRP: 25.06.2026 (order received on 01.07.2026); List of creditors as on: 24-07-2026													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	JRG Automotive Industries India Private Limited	15.07.2026	4,29,85,412	3,25,00,000	Unsecured	NA	No	19.90%	-	-	-	1,04,85,412	Note 1
TOTAL			4,29,85,412	3,25,00,000				19.90%	-	-	-	1,04,85,412	

Note 1: The IRP has sought responses from claimant on interest applicability and thus the inetrest amount has been kept under verification.

Annexure – 6														
Name of the Corporate Debtor: Paradise Plastics Enterprises Limited; Date of Commencement of CIRP: 25.06.2026 (order received on 01.07.2026); List of creditors as on: 24-07-2026														
List of operational creditors														
Sl. No.	Name of Employees	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Ashok Rastogi	13-07-2026	4,95,000	-	Unsecured	NA	NA	No	0.00%	-	-	-	4,95,000	Documents in support of the claim are not provided for verification
2	Vijay Narang	08-07-2026	18,00,000	9,60,000	Unsecured	NA	NA	No	0.00%	-	-	-	8,40,000	TDS claim under verification since books of accounts not provided
3	Dharmendar Kumar	15-07-2026	2,50,000	-	Unsecured	NA	NA	No	0.00%	-	-	-	2,50,000	Documents in support of the claim are not provided for verification
4	Mithilesh Kumar Singh	14-07-2026	3,21,000	-	Unsecured	NA	NA	No	0.00%	-	-	-	3,21,000	Documents in support of the claim are not provided for verification
5	Prabhat Kumar	15-07-2026	4,00,000	-	Unsecured	NA	NA	No	0.00%	-	-	-	4,00,000	Documents in support of the claim are not provided for verification
6	Ravindra Rai	09-07-2026	-	-	Unsecured	NA	NA	No	0.00%	-	-	-	-	Claim amount not submitted by claimant. Gratuity been asked, but records/ books not available
TOTAL			32,66,000	9,60,000					-	-	-	-	23,06,000	

Note

- The above claims of employees have been provisionally admitted / held under verification and are subject to details / information which are yet to be received from SBoD. The claims are subject to change / modification when any further information is made available.

Annexure – 7														
Name of the Corporate Debtor: Paradise Plastics Enterprises Limited; Date of Commencement of CIRP: 25.06.2026 (order received on 01.07.2026); List of creditors as on: 24-07-2026														
List of operational creditors (Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted (provisionally)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Asst. Commissioner of Income Tax, Circle 2(3)(1), Mumbai	03.07.2026	10,53,450	-	Unsecured	NA	NA	No	0.00%	-	-	-	10,53,450	Note -1
TOTAL			10,53,450	-					-	-	-	-	10,53,450	

Notes

- 1 The claim form in Form B has been submitted. However supporting documents for the claimed amount has not been provided. The said observation has been shared with the claimant and the revert is awaited.

Annexure – 8														
Name of the Corporate Debtor: Paradise Plastics Enterprises Limited;														
Date of Commencement of CIRP: 25.06.2026 (order received on 01.07.2026); List of creditors as on: 24-07-2026														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Escorts Kubota Limited, (Formerly Escorts Limited)	14-07-2026	86,91,000	-	Unsecured	NA	NA	No	0.00%	-	-	-	86,91,000	Note 1
2	PSA Polymers Pvt Ltd	11-07-2026	90,67,544	88,03,441	Unsecured	NA	NA	No	0.00%	-	-	-	2,64,103	Amount under verification is the interest claimed by claimant, however documents in support of interest is yet to be provided
3	Nylofil Composites Private Limited	11-07-2026	24,15,739	24,15,739	Unsecured	NA	NA	No	0.00%	-	-	-	-	
4	Azione Plastics Private Limited	15-07-2026	43,84,650	43,84,650	Unsecured	NA	NA	No	0.00%	-	-	-	-	
5	Sunlac Paints Limited	13-07-2026	26,53,956	26,53,956	Unsecured	NA	NA	No	0.00%	-	-	-	-	
6	Dirco Polymers Private Limited	15-07-2026	8,32,368	8,32,368	Unsecured	NA	NA	No	0.00%	-	-	-	-	
7	Mittal Enterprises	13-07-2026	1,32,997	1,30,392	Unsecured	NA	NA	No	0.00%	-	-	-	2,605	Amount under verification pertains to cheque bounce charges
8	Environ Care Products LLP	15-07-2026	4,66,076	3,86,536	Unsecured	NA	NA	No	0.00%	-	-	-	79,540	Amount under verification is the interest claimed by claimant, however documents in support of interest is yet to be provided
9	Aquaedze Enterprises	13-07-2026	14,50,220	14,50,220	Unsecured	NA	NA	No	0.00%	-	-	-	-	
10	Clan Parts Private Limited	15-07-2026	12,92,832	12,92,832	Unsecured	NA	NA	No	0.00%	-	-	-	-	
11	S B Packaging Private Limited	15-07-2026	13,51,690	-	Unsecured	NA	NA	No	0.00%	-	-	-	13,51,690	Claim form has not been submitted and other observations of claim have been shared with claimant.
12	Star International	14-07-2026	2,98,191	2,98,191	Unsecured	NA	NA	No	0.00%	-	-	-	-	
13	Maharani Innovative Paints Private Limited	14-07-2026	9,13,004	9,13,004	Unsecured	NA	NA	No	0.00%	-	-	-	-	
14	JSM Polymers Private Limited	15-07-2026	12,38,292	12,38,292	Unsecured	NA	NA	No	0.00%	-	-	-	-	
15	Everfine Plastics India Private Limited	18-07-2026	15,23,804	13,55,367	Unsecured	NA	NA	No	0.00%	-	-	-	1,68,437	Amount under verification is the interest claimed by claimant, however documents in support of interest is yet to be provided
16	Rakesh Transport and Co.	15-07-2026	-	-	Unsecured	NA	NA	No	0.00%	-	-	-	-	Claim form has not been submitted and other observations of claim have been shared with claimant.
17	SMR Industries	12-07-2026	-	-	Unsecured	NA	NA	No	0.00%	-	-	-	-	Claim form has not been submitted and other observations of claim have been shared with claimant.
18	Sudhanshu Sikka	14-07-2026	35,00,000	-	Unsecured	NA	NA	No	0.00%	-	-	-	35,00,000	Only claim form without supporting documents have been submitted. Queries shared accordingly.
19	JRG Engineering Polymers Pvt Ltd	15-07-2026	4,38,97,206	3,01,19,689	Unsecured	NA	NA	No	0.00%	-	-	-	1,37,77,518	Note 2
20	D R International Private Limited	22-07-2026	6,41,387	6,41,387	Unsecured	NA	NA	No	0.00%	-	-	-	-	
21	Aggressive Electronics Manufacturing Services Private Limited	23-07-2026	44,37,978	37,80,720	Unsecured	NA	NA	No	0.00%	-	-	-	6,57,259	Amount under verification is the interest claimed by claimant, however documents in support of interest is yet to be provided
TOTAL			8,91,88,934	6,06,96,783					-	-	-	-	2,84,92,151	

Notes

- 1 Claim of Escorts Kubota Limited, (Formerly Escorts Limited) for Amount of Rs 86.91 lakhs being tooling (Moulds) for hood fronts and allied parts Rs 86.91 lakhs (85 lakhs tooling + 1.91 lakhs of applicable tax) purchased in 2012-13. Observatvions have been sent and requisite documents have been sought. The claim is under verification
- 2 JRG Engineering Polymers Pvt Ltd are the applicants to the original CIRP case. The claim is admitted as per the order of admission by NCLT dated 25.06.2026. The balance is held under verification and observations have been shared. Revert is awaited.
- 3 Havells India and Indospace have sent email intimating their submission of claim wil be made in due course. However claim has not been received.